

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 86/2017 In CA(CAA) No. 12/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2017**

Name of the Company: Gopal Glass Works Ltd. &  
Gopal Mirror Coating Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	APPLICANTS	Swati Soparkar
2.				


**ORDER**

Learned Advocate Mrs. Swati Soparkar present for Applicant.

Learned Counsel for Applicant endorsed on the application stating that this application is not being pressed with liberty to file fresh application for directions.

Hence the application is dismissed as not pressed with liberty to file fresh application.

Application no. 86/2017 is disposed of accordingly.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 8th day of May, 2017.